

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 26th March, 2025

No.HCM.II/123/2015/Pt.II/Estt./4 : The Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare the following days in the month of April, 2025 as holidays for the High Court of Meghalaya, the District Judiciary in the State, the Meghalaya State Legal Services Authority and the Meghalaya State Judicial Academy:-

1. **14th April, 2025** as full holiday on account of '**Ambedkar Jayanti**',
2. **15th April, 2025** as compensatory holiday on account of '**Bengali New Year (Pohela Baisakhi)/ Bihu**' and in lieu thereof, a compensatory working day shall be decided at the discretion of the Hon'ble the Chief Justice and
3. **17th April, 2025** as compensatory holiday on account of '**Maundy Thursday**' in respect of the High Court of Meghalaya only and in lieu thereof, a compensatory working day shall be decided at the discretion of the Hon'ble the Chief Justice.

By Order,

REGISTRAR GENERAL

Memo. No.HCM.II/123/2015/Pt.II/Estt./4-A

Dated Shillong 26th March, 2025

Copy to:-

1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
8. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
9. All District & Sessions Judges in Meghalaya for favour of kind information.
10. The Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information.

11. The Registrar (Judicial Service)-cum-Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
12. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
13. The Manager IT, High Court of Meghalaya, Shillong for favour of kind information.
14. All Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour of kind information.
15. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
16. The President/Secretary, High Court of Meghalaya Bar Association, Shillong for favour of kind information.
17. The President/Secretary, all District Bar Associations in Meghalaya for favour of kind information.
18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
19. Notice board.
20. Office File.

772
26/3/25


REGISTRAR GENERAL